

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 625  
223/252/ND/2022

**IN THE MATTER OF:**  
**M/s. Unitech Ltd.**

...APPELLANT

**Vs.**

**ROC**

...RESPONDENT

**Section**  
**U/s 252**

**Order delivered on 13.03.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant**

:Mr. Siddharth Batra, Ms. Shivani  
Chawla, Mr. Chinmay Dubey, Mr.  
Rhythm Katyal, Advs.

**For the Income Tax Department**  
**For the RoC**

:  
:Asst ROC

**ORDER**

Due to paucity of time, matter is now adjourned to **20.04.2023**.

**Sd/-**  
**(Court Officer)**